

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 02.12.2016

ORDER NO. 173 of 2016

Hon'ble President is pleased to partially modify the sitting notified vide order no. 169 of 2016 for CESTAT Delhi to the extent indicated below:-


On 05.12.2016 at 10.30 a.m. Hon'ble Justice Dr. Satish Chandra, President, Hon'ble Shri S.K. Mohanty, Member (J) and Hon'ble Shri V. Padmanabhan, Member (T) will hear Anti Dumping matters.

From 05.12.2016 to 07.012.2016 at 10.30 a.m. Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Shri Ashok K. Arya, Member (T) will also hear Customs Division Bench matters alongwith Excise Division Bench matters.

From 05.12.2016 to 07.12.2016 at 10.30 a.m. Hon'ble Shri S.K. Mohanty, Member (J) and Hon'ble Shri V. Padmanabhan, Member (T) will hear Service Tax Division Bench matters.


During the period of Anti Dumping hearing, in the event of the matter being adjourned or otherwise, the original Benches will resume.

By Order


(A.Mohan Kumar)
Registrar

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Dy. Registrar